

Reports of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1996-97) of the (i) Department of Science and Technology, (ii) Department of Electronics, (iii) Department of Space, and (iv) Department of Biotechnology, respectively.

12.04 hrs.

At this stage, Shri Rajesh Ranjan alias Pappu Yadav went back to his seat.

12.05 hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Twenty-third Report

[English]

SHRI CHAMAN LAL GUPTA (Udhampur) : I beg to lay the Twenty-third Report (Hindi and English versions) of the Standing Committee on Transport and Tourism on Demands for Grants (1996-97) of the Department of Tourism.

(Interruptions)

MR. SPEAKER : Television cameras to be off.

(Interruptions)

MR. SPEAKER : Please go back to your seats now.

(Interruptions)

MR. SPEAKER : Why do you not allow me to speak?

(Interruptions)

12.06 hrs.

ELECTIONS TO COMMITTEES

Coconut Development Board

[English]

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : I beg to move :

"That in pursuance of Section 4(4) (e) of the Coconut Development Board Act, 1979, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coconut Development Board, subject to other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 4(4) (e) of the Coconut Development Board Act, 1979, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coconut Development Board, subject to other provisions of the said Act."

The motion was adopted.

12.07 hrs.

National Oilseeds and Vegetable Oils Development Board

[English]

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : I beg to move :

"That in pursuance of Section 4(4) (e) of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board, subject to other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 4(4) (e) of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board, subject to other provisions of the said Act."

The motion was adopted.

12.08 hrs.

Tobacco Board

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : I beg to move :

"That in pursuance of Section 4(4) (e) of the Tobacco Board Act, 1975, read with rules 3